

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 53 of 2020

Ranjeet Kumar Sah & another **... Petitioners**

-Versus-

The State of Jharkhand & Others **... Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Saurabh Shekhar, Advocate
For the State : Mr. Abhijeet Kumar, A.C. to G.A.-III
For the JPSC : Mr. Sanjay Piprawall, Advocate

04/10.09.2020. Heard Mr. Saurabh Shekhar, learned counsel for the petitioners and Mr. Abhijeet Kumar, learned counsel for the respondent-State and Mr. Sanjay Piprawall, learned counsel for the respondent-JPSC.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the respondent-State, let this matter appear on 28.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/